THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) to (d) The Scheme of Employees' Participation in Management, notified i& 19S5, Has been, reviewed from, time to time by a Tripartite Committee set up to monitor the implementation of the Scheme. The Scheme has been discussed in National and Regional Seminars as also in the State Labour Ministers' Conference and the Indian Labour Conference during 1990.

The Scheme has been implemented in 106 out of 235 Central Public Sector Enterprise<sup>®</sup>. Another 62 Public Sector undertakings have implemented their own schemes.

liven though the scheme has led to a better understanding between the management and the workers, its implementation  $ha_s$  not been entirely successful. Based on the opinions expressed in forums, the Participation of Workers in Management Bill, 1990 was, therefore, introduced in Rajya Sabha on 30th May, 1990. The Bill Has not yet been taken up for consideration as yet as a large number of notices for making amendments in the Bill were received. These are being examined-

## Strength of Labour Officers

## 3882. SHRI MOHINDAR SINGH KALYAN :

DR. SHRIKANT RAMCHAN-DRA JICHKAR :

Will the Minister of LABOUR be pleased to state :

(a) what is the <sup>tota</sup>l number of Labour Officers under Ceflhal Government as on 1st March, 1993;

(b) what is the total amount being spent on their salaries, wages and other emoluments;

(c) whether due to the new economic policy some of the officers would become redundant; and

(d) whether fresh recruitment of laboui officer has been stopped in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SFfUI P- A. SANGMA): (a) As on 1st March, 1993, 115 Labour Officers and 00 Senior LabovK Qffoeis wexe in. ipc&itJoa in. various establishments and organisations under the Central Government.

to Questions

(b) The expenditure on pay afd allowances of Labour Officers/ Senior Labour Officers are met from the Budget provisions of the user organisations and as such no account of this expenditure is being maintained centrally.

(c) and(d) No, Sir.

## Courses organised by Indian ScPool of Labour Education

3883. SYED SIBTEY RAZI : Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that Indian School of Labour Education at Madras has been organising some cours es connected with. Labour mattefs;

(b) it so, what are the names or these courses: eligibility conditions, charges and duration of each courses;

(c) whether organisation of these courses is being done through Correspondence only;

(d) if so, what are the details thereof;

(e) whether the Institution alongwith is courses is fully recognised by Govern ment;

(f) if so, what are the details thereof and if not, the reasons for allowing such Institutions to function;

(g) whether similar recognised Institu tions are functioning in the country; and

(h) if so, details thereof and if not, 'sasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) to (h) The information is being collected and will be laid <sup>o</sup>n the Table of the House.